

आयकर अपीलीय अधिकरण, 'सी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
'C' BENCH, CHENNAI**

श्री वी दुर्गा राव, न्यायिक सदस्य एवं श्री मंजुनाथ. जी, लेखा सदस्य के समक्ष  
**BEFORE SHRI V. DURGA RAO, HON'BLE JUDICIAL MEMBER AND  
SHRI MANJUNATHA. G, HON'BLE ACCOUNTANT MEMBER**

आयकर अपीलसं./ITA Nos.: **911, 912, 913 & 914/Chny/2022**  
निर्धारणवर्ष / Assessment Years: 2015-16, 2016-17, 2017-18 & 2018-19

Deputy Commissioner of  
Income Tax,  
Central Circle -2(1),  
Chennai – 600 034.

M/s. Suvarnabhoomi Enterprises  
v. Pvt Ltd.,  
D.No. 1/362(5), Kadhpalli Road,  
Pappinaickempatti Post,  
Nammakkal – 636 601.  
**[PAN: AAOCS-7879-J]**

आयकर अपीलसं./ITA Nos.: **884, 885, 886 & 887/Chny/2022**  
निर्धारणवर्ष / Assessment Years: 2015-16, 2016-17, 2017-18 & 2018-19

M/s. Suvarnabhoomi Enterprises  
Pvt Ltd.,  
D.No. 1/362(5), Kadhpalli Road,  
Pappinaickempatti Post,  
Nammakkal – 636 601.  
**[PAN: AAOCS-7879-J]**

Deputy Commissioner of  
v. Income Tax,  
Central Circle -2(1),  
Chennai – 600 034.

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

Assessee by

: Shri. D. Anand, Advocate &  
Mr. R. Gopala kannan, Advocate &  
Mr. V R Suresh, FCA

Department by

: Shri. M. Rajan, CIT

**CORRIGENDUM**

In the Tribunal's order dated 07<sup>th</sup> July, 2023, in ITA Nos. 911 to 914/Chny/2022 and ITA Nos. 884 to 887/Chny/2022, the **Appellant's Representative** name mentioned in the cause title is to be read as

**Mr. R. Gopala Kannan, Advocate** instead of Mr. R. Gopalakrishnan,  
Advocate.

**Sd/-**  
**(वी दुर्गा राव)**  
**(V. DURGA RAO)**  
**न्यायिकसदस्य/Judicial Member**

**Sd/-**  
**(मंजुनाथ. जी)**  
**(MANJUNATHA. G)**  
**लेखासदस्य/Accountant Member**

चेन्नई/Chennai,

दिनांक/Dated: 23<sup>rd</sup> August, 2023

**JPV**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त/CIT
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF